

In January, 2010, Shri H. Rajan Sharma, lead counsel for the victims in a class action litigation against UCC titled *Sahu et al vs UCC et al* requested to consider intervention by UOI and join as a party in the case. The matter was examined in consultation with Ministry of Law and Justice and it was decided that the Union of India should not intervene as a party in the US Court proceedings as the issue of Bhopal Gas Leak and its various ramifications is already being agitated by Union of India in various Courts and UOI has nothing to gain by making an application for intervention in the US Courts.

(c) and (d) The Government has decided that additional material in support of the request of extradition of Warren Anderson will be put together and the Ministry of External Affairs will press the request for his extradition with the US Government. The CBI is taking necessary action for extradition of Warren Anderson in consultation with the Ministry of Law and Justice and Ministry of External Affairs.

Setting up of fourth unit of B.V.F.C.L. at Namrup

3439. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has finalized the plan for setting up of the fourth unit at Namrup under the Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL);
- (b) if so, the details thereof and by when;
- (c) the total outlay and the target set for completion; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) The plan for setting up of fourth unit at Namrup under the Brahmaputra Valley Fertilizer Corporation Limited (BVFCL) has not been finalized yet.

Comparative price and quality of Jan Aushadhi medicines

3440. PROF. ALKA BALRAM KSHATRIYA:

DR. JANARDHAN WAGHMARE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the comparative price of Jan Aushadhi medicines procured by various Government departments and Maximum Retail Price (MRP) of these medicines in the market; and

(b) the difference in quality between medicines procured by Government vis-a-vis those sold as branded medicines in the market?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Under the Jan Aushadhi Scheme, it is the Jan Aushadhi store which procures the medicines from the Central Pharma Public Sector Undertaking. Jan Aushadhi medicines are not being procured by various Government Departments. The Price List of Jan Aushadhi medicines and various branded medicines in the market is placed in the website www.janaushadhi.gov.in. Comparative price of some unbranded quality generic medicines sold at Jan Aushadhi Outlets vis-a-vis average market price of these medicines are as follows:

(Prices in Rs.)

Name of Salt	Dosage	Pack	Market Price	Jan Aushadhi
Tab. Ciprofloxacin	250 mg	10	55.00	11.10
Tab. Ciprofloxacin	500mg	10	97.00	21.50
Tab. Diclofenac	100mg	10	36.70	3.35
Tab. Cetirizine	10mg	10	20.00	2.75
Tab. Paracetamol	500mg	10	10.00	2.45
Tab. Nimesulide	100mg	10	25.00	2.70
Cough Syrup	110ml	Liquid	33.00	13.30

(b) The medicines being supplied through Jan Aushadhi Outlets are equivalent in Quality to comparative similar branded medicines.

Price of imported drugs compared to Indian drugs

3441. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state: